


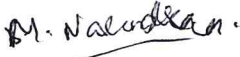

(26)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/272/ (IB)/2017
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD
NAME OF THE RESPONDENT(S) : GOLDEN PROSPEROUS PROPERTY DEVELOPERS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
①	S.M. Meera Mohideen	Counsel for Respondent	
②	M. Narendran	COUNSEL FOR PETITIONER	
	B. Shaktini Raju		

ORDER

Mr. M. Narendran, Counsel for Petitioner present. Mr. S.M. Meera Mohideen, Counsel for Respondent present. Counsel for Petitioner submitted that he has already complied with the provision of section 9(3)(b) and (c) of I&B Code, 2016, as per the Notification of MCA dated 29.06.2017. Counsel for Respondent prayed for time for making a proposal of settlement in this regard. At request, time is enlarged with a direction to give a copy of the proposal to the other side in advance before the next date of hearing. Put up on **03.08.2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)